

Annexure -7

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on: 14th April 2023List of Operational creditors (Government Dues)

Sl No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-of	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Govt	Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Deputy Commissioner	Central GST and Central Excise	09-12-2021	8,17,75,344	81775344								PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
2	Assistant Commissioner of Income tax	CIRCLE 1-(1) TVM	09-12-2021	5,28,01,920	52801920								PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
	TOTAL			13,45,77,264	13,45,77,264				0				